

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-76/1998/550/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Pranita Rani Rajmedhi,  
Member, MACT-3, Guwahati.

Dated Guwahati, the 3<sup>rd</sup> February, 2022.

Sub:- **Casual leave.**

Ref:- MACT No.3(8)/49/2021 dated 02.02.2022

Madam,


With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.02.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 04.02.2022 till the morning of 07.02.2022**, as prayed for. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT-2, Kamrup(M), Guwahati shall remain in charge of your Court and office during your absence.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-76/98/551-552-553/A, dated , 03-02-2022**  
Copy to

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No-2, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**